

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

IA 42 of 2017 in TP 64 of 2019 [TP 87 of 2016(CP 5 of 2015)] With  
IA 71 of 2020

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.02.2021**

**Name of the Company:**

Bhanu Pratap Singh Parihar & Ors  
V/s  
Healthy Business Pvt Ltd & Ors

**Section:**

IA for Directions

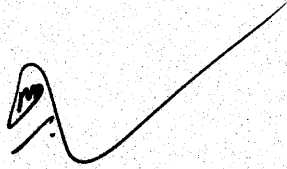
**ORDER**

Learned Counsel Mr. Abhishek Sharma appeared for Applicant.

Learned Counsel Mr. Harshvardhan Topre appeared for Respondent no.4 & 5.

Learned Counsel Mr. Tej Shah appeared for Respondent no.3.

Matter to appear for further consideration on 12.03.2021.

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 11th day of February, 2021